

MC No. 9 of 2014
IN WA No. 5 of 2014

02.07.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with WA No. 5 of 2014.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
02.07.14

WA No. 5 of 2014
IN WP(C) No. 283 of 2009

02.07.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

No time left today due to lengthy hearing of WA No.
28 of 2013. List after four weeks for hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
02.07.14

WA No. 28 of 2013
IN WP(Cr) No. 4 of 2013

02.07.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Shri VK Jindal, Senior Advocate, assisted by Shri S
Dey, Advocate, present for the appellant.

Shri KS Kynjing, Advocate General, assisted by Shri
K Khan, Addl. Sr. GA, present for the State respondents.

Heard arguments (not concluded).

List on 16.07.2014 for hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
02.07.14

CRL.A. No. 3 of 2010

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Mr. H. Abraham,
learned counsel for the respondent.

List on Friday (4-7-2014).

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

CRL.A. No. 1 of 2012

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Mr. NM Mansuri,
learned counsel for the appellant.

List on 9-7-2014 for hearing.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WA. No. 8 of 2011

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Mr. K CH Gautam,
learned counsel for the appellants.

List after 3(three) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WA. No. 9 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Mr. N.Mozika,
learned counsel for the respondents.

List after 2(two) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WA. No. 10 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Ms. M.Jha, learned
counsel for the respondents.

List after 3(three) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WA. No. 12 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Ms. M. Jha, learned
counsel for the appellant.

List after 3(three) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WA. No. 31 of 2011

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Ms. R.Dutta,
learned counsel for the respondents.

List after 2(two) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WA. No. 32 of 2011

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Mr. K. Paul, Advocate, present for the appellant.

Mr. K. Khan, Advocate, present for the respondent
No.1.

Mr. R. Gurung, Advocate, present for the
respondent No.2.

Mr. KP Bhattacharjee, Advocate, present for the
respondent No.3.

This is an admitted writ appeal received from
Gauhati High Court.

List this writ appeal on 21-7-2014 for hearing.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WA. No. 36 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Mr. SC Shyam, Sr. Advocate, assisted by Mr. B. Dev, Advocate, present for the appellants.

Mr. PN Nongbri, Advocate, present for the respondent.

This is an admitted appeal.

List this appeal for hearing after 3(three) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WA. No. 42 of 2011

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Mr. K. Paul, Advocate, present for the appellant.

Mr. ND Chullai, Sr. GA, assisted by Mrs. NG Shylla, GA, present for the respondents.

Heard.

Admit the appeal.

List this appeal for hearing on 7-7-2014.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WA. No. 43 of 2011

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Ms. R.Dutta,
learned counsel for the appellants.

List after 2(two) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WA. No. 48 of 2011

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Ms. R.Dutta,
learned counsel for the respondents.

List after 2(two) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WP(C) No. 16 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Ms. FK Syiemiong,
Advocate, holding brief for Mrs. T. Yangi, Advocate,
present for the respondents.

List after 4(four) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WP(C) No. 17 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Ms. FK Syiemiong,
Advocate, holding brief for Mrs. T.Yangi, Advocate,
present for the respondents.

List after 4(four) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WP(C) No. 18 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Ms. FK Syiemiong,
Advocate, holding brief for Mrs. T. Yangi, Advocate,
present for the respondents.

List after 4(four) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WP(C) No. 19 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Ms. FK Syiemiong,
Advocate, holding brief for Mrs. T.Yangi, Advocate,
present for the respondents.

List after 4(four) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WP(C) No. 20 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Mr. N. Mozika, Advocate, present for the petitioner.

Ms. FK Syiemiong, Advocate, holding brief for Mrs.
T.Yangi, Advocate, present for the respondents.

Learned counsel for the respondents prays for and
is allowed further 4(four) weeks' time to file the counter
affidavit.

List after 4(four) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WP(C) No. 21 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Mr. N. Mozika, Advocate, present for the petitioner.

Ms. FK Syiemiong, Advocate, holding brief for Mrs.
T. Yangi, Advocate, present for the respondents.

Learned counsel for the respondents prays for and
is allowed further 4(four) weeks' time to file the counter
affidavit.

List after 4(four) weeks.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WP(C). No. 126 of 2013

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Mr. HL Shangreiso,
learned counsel for the petitioner.

List on 9-7-2014 for hearing.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WP(C) No. 146 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Mr. PK Roy Choudhury, Advocate, present for the petitioner.

Mrs. NG Shylla, GA, present for the respondents No. 1 to 4.

Mr. PN Nongbri, Advocate, present for the respondent No. 5.

Mr. KC Gautam, Advocate, present for the respondent No. 6.

Learned counsel for the respondents pray for and are allowed further 3(three) weeks' time to file their counter affidavits.

List on 28-7-2014.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

WP(C) No. 224 of 2014

2-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Mr. S. Sen, Advocate, present for the petitioner.

Mr. K. Khan, Addl. Sr. Govt. Advocate, present for
the respondents.

Learned counsel for the writ petitioner prays for
and is allowed to withdraw the writ petition.

Accordingly, the writ petition is dismissed as
withdrawn.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah